Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 14 of 2012

Dated : 15th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Delhi Power Ltd. .... Appellant (s)

Versus

Delhi Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): **Mr. S. Ganesh, Sr. Adv.**
Mr. Anand K. Shrivastava
Mr. Sakya Chaudhuri
Mr. Ajay Kapoor
Mr. Anurag Bansal
Mr. Hemant Goyal

Counsel for Respondent (s): **Mr. Sajay Sen, Sr. Advocate (Amicus Curiae)**
Mr. Ruth Elwin
Mr. Pradeep Misra for R-1

ORDER

Post the matter on ***3.4.2013 at 12.30 p.m.*** for further hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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